CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

Contempt Petition No. 06/2017 in

Original Application No. 00132 of 2015

This the 05th day of March, 2019

Hon'ble Ms. Jasmine Ahmed, Member – J Hon'ble Mr. Devendra Chaudhry, Member - A

Nagendra Prasad Tiwari, aged about 68 years, son of late Sriman Narayan Tiwari r/o H. No. 446/3 Moti Nagar Police Station – Kotwali, District - Unnao

..... Applicant

By Advocate: None.

VERSUS

- 1. Sri V.K. Gupta presently posted as General Manager, North Railway, New Delhi.
- 2. Sri R.C Lahoti presently posted as Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow

..... Respondents

By Advocate: Sri D.B. Singh

ORDER (ORAL)

Delivered by: Hon'ble Ms. Jasmine Ahmed, Member - J

None present on behalf of the applicant even on the revised call. Sri D.B Singh is present for the respondent.

- 2. It is seen that direction was given to the respondents vide order dated 20.01.2016 in O.A No. 132 of 2015 to consider and decide the applicant's representation dated 18.03.2015 within a period of three months from the date of receipt of certified copy of the order. In pursuance of that respondents have come out with the order dated 14.02.2017 which is compliance report of the respondents. We have seen the order and feel that the order of this Tribunal has been complied with.
- 3. Accordingly, the contempt petition is closed and notices stand discharged.

(Devendra Chaudhry) Member (A) (Jasmine Ahmed) Member (J)